

The Bharatiya Nyaya Sanhita (Amendment) Bill, 2024 (Amendment of Section 63) -Introduced

DR. SHASHI THAROOR (THIRUVANANTHAPURAM): Sir, I would like to move for leave to introduce a Bill to amend the Bharatiya Nyaya Sanhita, 2023.

माननीय अध्यक्ष : प्रश्न यह है :

कि भारतीय न्याय संहिता, 2023 का संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति प्रदान की जाए ।

प्रस्ताव स्वीकृत हुआ ।

DR. SHASHI THAROOR : Sir, I Introduce The Bill.